GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:52
ANSWERED ON:19.11.2009
REGIONAL HUBS OF LEGAL EDUCATION
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Saroj Smt. Sushila

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has decided to set up regional hubs for providing legal education in order to equip lawyers to bring them on a par with Indian IT professionals;
- (b) if so, the details thereof; and
- (c) the time by which the regional bubs of legal education is likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Sir.
- (b) to (c) Does not arise.